

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1950/2015

New Delhi this the 06th day of December, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Mukesh Chandra Pandey
S/o Sh. Mahesh Chandra Pandey,
R/o D-605 Netaji Nagar,
New Delhi-110023.

... Applicant

(By Advocate : None)

Versus
Staff Selection Commission (NR)
Department of Personnel & Training
Govt. of India
Block 12, CGO Complex
Lodhi Road,
New Delhi-110 003.
(Through : Regional Director) ... Respondents

(By Advocate : Mr. Ramjan Khan for Mr. Hanu Bhaskar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that applicant has not been appearing in this case on several dates in the past. He was absent on the last date also. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further.

2. Accordingly, this O.A. is dismissed in default and for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**